

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

40) MA/291/2018
MA/3356/2019
MA/2660/2019
IA/74/2022
CP/202(MB)2018

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI KULDIP KUMAR KAREER
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **28.02.2023**.

NAME OF THE PARTIES: Jaspal Singh Surendra Singh Bindra

Vs.

Satkaran Textiles Pvt. Ltd.

UNDER SECTION 241(1) OF THE COMPANIES ACT, 2013

ORDER

Due to paucity of time, the matter could not be heard. List this matter
on **10.04.2023**.

SD/-

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

KULDIP KUMAR KAREER
Member (Judicial)